

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.08.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

2.00PM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. KanthiNarahari , Member (Technical)**

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins)/273/2022 & IA No 586,657/2022	Vishnuvallah Infra Private Limited Vs IVRCL Limited	A.V.S.Laxmi	
2.	Company Appeal(AT)(Ins)/275/2022 & IA No 587,588,589/2022	Wind Construction Limited Vs Regen Powertech Private Ltd	Abitha Banu	
3.	Company Appeal(AT)(Ins)/281/2022	BMSS Steel Industries Pvt Ltd Vs BHEL ELECTRICAL MACHINES LIMITED	V. Hallel Ben	
4.	Company Appeal(AT)(Ins)/282/2022 & IA No 589/2022	Regen Infrastructure and Services Private Limited Vs Regen Powertech Private Limited	B.Dhanaraj	
5.	Company Appeal(AT)(Ins)/283/2022	State Bank of India Vs Nathella Samoath Chetty & Co	K.Chandrasekaran	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No.38/2021 (Comp App (AT) No. 80/2021) (PH)	State Bank of India Vs Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
8.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
9.	Comp App (AT)(CH) No. 20/2022	RBG Retail Pvt. Ltd & 2 Ors& 2 Ors Vs Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar NainamOommen Caveator for R1 & R2
10.	Comp App (AT)(CH)(Ins) No. 52/2022 & IA No. 102/2022	S. Amarendran RP of Sabari Realtors P Ltd Vs ...	KNS Law Chambers	
11.	Comp App (AT)(CH) No.41/2022 (IA No.529/2022)	V Raviprakash Vs Associated Broadcasting Company Pvt Ltd and 9 ors	Adithya Reddy	
12.	Comp App (AT)(CH)(Ins) No. 292/2021 & IA No. 622,623 & 624/2021	Madurai sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd &Anr	Ramalingam & Associates	Purnachandra Rao R2 R1 Served on 09/12/2021
13.	Comp App (AT)(CH)(Ins) No. 39/2022 & IA No.	Ajay Kolla	P.J. Rishikesh P.J. Sri Ganesh	

	77,78 & 79/2022	Vs P. Madhusudan Reddy IRP & Anr		
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No.13/2021 Comp App (AT)(Ins) NO.850/2019	S.P. Coal Resources Pvt Ltd Appellant Vs Indus Fila Ltd & 3 Others	Mr. K. Goutham Shaisankar	SupriyaJain,.TusharMudgil, for R4, Yugank Goel, R2 For, Krishnendu Datta, Shreyas Jayasimha & Akash Sherwal R4,
15.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors Vs V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish R1 Raj Jhabakh R2
16.	Comp. App. (AT)(CH)(Ins) No. 158/2022 and I.A.No.367, 368 & 369 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar &Anr WITH	K.Gowtham Kumar Change of Vakalat	Anant Merathia R1 Nithin Chowdary Pavuluri R2
17.	Comp. App. (AT)(CH)(Ins) No. 170/2022 and I.A.No.391 & 392 of 2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar &Anr	K.Gowtham Kumar Change of Vakalat	Anant Merathia R1 Nithin Chowdary Pavuluri R2
18.	TA. No. 135/2021, Comp. App (AT)(Ins) 803/2019	Dr. Ravi Shankar Vedam Vs Udhyan Investments Pvt. Ltd & 13 Ors.	T.K. Bhaskar, Srinath Sridevan K. Harishankar	Ms. Madhumita Bora for R1 D. Srinivasan, K. Moorthy K. Vasudevan for R2 & R3 Prithu Garg, Abai Pratap Singh, Siddharth Mehta R4 to R8 B. Karunakaran, Md Tabish

		WITH		Zia and Anirudha. J R9 Vasudevan for RP Vineet Ranjan R11 Yashraj Singh Deora, Shyam Agarwal and SonalMashankar R13 G. Ananda Selvam R14
19.	TA No.134/2021 (Comp App) (AT) (Ins)No. 653/2019)	Dr. Ravi Shankar Vedam Vs Tiffins Barytes Asbestos and Paints Ltd &Anr (IA.No.254 of 2022 Seeking Stay)	T.K. Bhaskar, Srinath Sridevan K. Harishankar Neeha Nagpal	D. Srinivasan K. Moorthy S.R. Sundar & P. Stella Mary R2 Ms. Pooja Dhar for Applicant Intervenor

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For Assistance,

1. Asst Registrar -PH No.: 044-2888 0500
2. For VC Link - nclatchennai@gmail.com

By the order of Hon'ble Member (J)
(Chennai Bench)